

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 52 OF 2015 & IA Nos. 55, 70 & 71 OF 2015
&
APPEAL No. 53 OF 2015 & IA Nos. 72 & 73 OF 2015

Dated : 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Monnet Ispat and Energy Ltd.
Vs.**

....Appellant(s)

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anshu Mahajan
Mr. Karan Arora
Mr. Naresh Sain

Counsel for the Respondent(s) : Mr. C.K. Rai and
Mr. Paramhans for R-1

Mr. Manu Dev Sharma for R-2

ORDER

At the request of learned counsel for Respondent No.2, the matters
are adjourned to **01.12.2016.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson